



Government of Jammu and Kashmir  
Department of Law Justice and Parliamentary Affairs  
(Power Section) Civil Secretariat.  
Srinagar/Jammu

Notiication  
Srinagar, the 8th August, 2017

SRO-. 328 In exercise of the powers conferred by sub-section (1) of section 12 of the Code of Criminal Procedure, Samvat, 1989, the Government hereby appoint Sh.Bhushan Sharma, L/A Naib Tehsildar, ARA Divisional Commissioner Office, Jammu to be the Executive Magistrate of the Ist Class who shall exercise all the powers of an Executive Magistrate, of the Ist class within his territorial jurisdiction of District Jammu:-

By order of the Government of Jammu and Kashmir.

Sd/-  
(Abdul Majid)  
Secretary to Government,  
Department of Law, Justice & PA


NO: LD (P) 94/1.Jammu.

Dated: 08 -08-2017

Copy to the:-

1. Commissioner/Secretary to Government, Revenue Department.
2. Divisional Commissioner, Jammu. This is with reference to his letter NO.101/888/111/17/1603 dated 20-07-2017.
3. Registrar General, J&K High Court, Srinagar.
4. District Magistrate, Jammu.
5. Government Genral Manager, Government Press, Srinagar for publication in the extra-ordinary issue of the Government Gazettee.
6. SRO Section, Department of Law, Justice and Parliamentarty Affairs. (w.7.s.c.)
7. Concerned file.

  
(Khursheed Ahmed Bhat)  
Assistant Legal Remembrance  
Department of Law, J& PA

  
7.1.80.80  
08.08.17